

IN THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

In partial modification of earlier notice dated 03.09.2026, it is hereby informed that the Division Bench of Hon'ble Shri Justice K.R. Mohapatra & Hon'ble Shri Justice M.S. Sahoo, Single Bench of Hon'ble Shri Justice Sashikanta Mishra, Single Bench of Hon'ble Shri Justice V. Narasingh and Single Bench of Hon'ble Shri Justice S.K. Mishra will not function on Monday, the 7th September, 2026.

As directed, exceptionally urgent matters assigned to the Division Bench of Hon'ble Shri Justice K.R. Mohapatra & Hon'ble Shri Justice M.S. Sahoo may be moved before the Division Bench of Hon'ble The Chief Justice & Hon'ble Shri Justice Chittaranjan Dash, except tied-up matters, if any.

Hon'ble Shri Justice M.R. Pathak & Hon'ble Shri Justice M.S. Raman will sit in Division Bench at 10.30 A.M. and take up the matters published for Their Lordships' regular Division Bench.

Hon'ble Shri Justice M.S. Sahoo will sit Singly at 10.30 A.M. for the entire day and take up the matters published in the Weekly Daily List for His Lordship's Single Bench. Weekly Daily List for the Single Bench of Hon'ble Shri Justice M.S. Sahoo has been uploaded in the website of the Court today, i.e. on 6th September, 2026.

Exceptionally urgent matters assigned to the Single Bench of Hon'ble Shri Justice Sashikanta Mishra may be moved before the Single Bench of Hon'ble Shri Justice M.S. Sahoo, except tied-up matters, if any.

Exceptionally urgent matters assigned to the Single Bench of Hon'ble Shri Justice V. Narasingh may be moved before the Single Bench of Hon'ble Shri Justice A.K. Mohapatra, except tied-up matters, if any.

Exceptionally urgent matters assigned to the Single Bench of Hon'ble Shri Justice S.K. Mishra may be moved before the Single Bench of Hon'ble Shri Justice M.S. Sahoo, except tied-up matters, if any.

THE HIGH COURT OF ORISSA
CUTTACK
06.09.2026

BY ORDER,
SD/ SHIBASISH GIRI
06/09/2026
DY. REGISTRAR (JUDL.)